



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 30/10/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2005704/ 30	Opp. No. AMD- 931923	M/S. GAURAV SONI, ADVOCATE / M/S.RAGHAV PRODUCT V/s M/S. GIRISH MOHANLAL CHAWLA / KAMAL TEA STORE	Abirama Sundara Vali M., Assistant Registrar Main Matter
02	2540740/ 11	Opp. No. AMD- 931807	M/S. Y. J. TRIVEDI & CO. / MAHENDRA NARSINHBHAI PATEL V/s M/S. LALJI ADVOCATES / MAMTA LIGHTS	Abirama Sundara Vali M., Assistant Registrar Main Matter
03	1811894/ 09	Opp. No. AMD- 776711	M/S. D.C. DANI & ASSOCIATES / M/S. TECHNO ELECTRONICS V/s M/S. C. DANIEL & GLADYS. / AQUA PUMP INDUSTRIES & AQUA SUB ENGINEERING	Abirama Sundara Vali M., Assistant Registrar Main Matter
04	1810995/ 30	Opp. No. AMD- 788865	M/S. ANWAR ALI VALI MOHAMMED PANJWANI V/s M/S. WORLDWIDE REGISTRATION BUREAU / WORLDWIDE REGISTRATION BUREAU	Abirama Sundara Vali M., Assistant Registrar Delay evidence

				u/r 45
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4444370/ 24	Opp. No. AMD- 1079817	M/S. LEGALRAASTA TECHNOLOGIES PRIVATE LTD / PRANALI SHAH V/s M/S. SUDESHNA BANERJEE	Venkatesan Rajamani, Asst. Registrar Delay evidence u/r 45
06	4403660/ 31	Opp. No. AMD- 1052135	M/S. K.C. PATEL & CO. / ISHVARBHAI SHAMJIBHAI BAVALIYA PROPRIETOR OF SHIVAM TRADING V/s M/S. KARNI TRADE MARKS / SIDDHANT LIME PRIVATE LIMITED	Venkatesan Rajamani, Asst. Registrar Delay evidence u/r 45
07	4470370/ 29	Opp. No. AMD- 1053041	M/S. H K ACHARYA AND COMPANY / ISHA SNACKS PVT LTD V/s M/S. GAURAV SONI, ADVOCATE / LAKHANI RAJABALI NURDINBHAI	Venkatesan Rajamani, Asst. Registrar TM-O (notice of opposition)
08	4475354/ 05	Opp. No. AMD- 1054471	M/S. YASH SURYAWALA / RENOWN PHARMACEUTICALS PVT. LTD V/s M/S. SUN PHARMA LABORATORIES LIMITED	Venkatesan Rajamani, Asst. Registrar TM-O (notice of opposition)



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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4461628/ 32	Opp. No. AMD- 1068637	M/S. EASY TRADE SOLUTION / BHUMIKA JAINISHKUMAR MAISURIA (PROPRIETOR) TRADING AS JWALA FRUITS & HERBS BEVERAGES V/s M/S. PARLE AGRO PRIVATE LIMITED	Venkatesan Rajamani, Asst. Registrar Delay evidence u/r 45
02	4487639/ 05	Opp. No. AMD- 1071738	M/S. MADHU KOTWANI / ACCRETION PHARMACEUTICALS V/s M/S. VISHESH AND ASSOCIATES / ALKEM LABORATORIES LTD.	Venkatesan Rajamani, Asst. Registrar unverified TM-O
03	2537381/ 07	Opp. No. AMD- 915385	M/S. REGAL AND REGAL / SWASTIK ENGINEERS V/s M/S. TRADESAFE / MONY PUMPS PRIVATE LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
04	2545330/ 35	Opp. No. AMD- 936279	M/S. TRADE MARK REGISTRATION SERVICES / SHAILENDRA BHATIA	Venkatesan Rajamani, Asst.

			V/s ANAND AND ANAND	Registrar Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1811485/05	Opp. No. AMD- 796345	M/S. G. D. BANSAL & ASSOCIATES / TORCIUM BIOTECH PVT. LTD. V/s M/S. SUN PHARMACEUTICAL INDUSTRIES LTD	Abirama Sundara Vali M., Assistant Registrar Main Matter
06	2001092/28	Opp. No. AMD- 882039	M/S. BHANSALI & ASSOCIATES / M/S. J.K.SONS V/s M/S. BHAGWATI & CO. / PARKSONS CARTAMUNDI PVT. LTD	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	2001092/28	Opp. No. AMD- 885051	M/S. BHANSALI & ASSOCIATES / M/S. J.K.SONS V/s M/S. FATEHCHAND C. SHAH & CO. / SHARDA CARDS PVT. LTD.	Abirama Sundara Vali M., Assistant Registrar Main Matter



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Date: 01/11/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1807587/ 25	Opp. No. AMD- 885466	M/S. Y. J. TRIVEDI & CO. / M/S. NEMEE CREATIONS V/s M/S. KRISHNA & SAURASTRI ASSOCIATES LLP / FUTURE BRANDS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
02	2610426/ 09	Opp. No. AMD- 936711	M/S. IPR HOUSE.COM / R R KABEL LIMITED V/s M/S. P. K. ARORA / M/S SUPREME COOLING SYSTEM	Abirama Sundara Vali M., Assistant Registrar Main Matter
03	2602881/ 30	Opp. No. AMD- 904287	M/S. YOGESH CHANDRAKANTBHAI SUKHADIA V/s M/S. Y.J. TRIVEDI & CO. / NIRMA LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
04	2611712/ 29	Opp. No. AMD- 935899	M/S. BHANSALI & ASSOCIATES / BABULAL RAMNIWAS DATA	Abirama Sundara Vali

			V/s M/S. DELHI REGISTRATION SERVICE / M/S VIJAY INDUSTRIES	M., Assistant Registrar Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2544636/03	Opp. No. AMD- 902897	M/S. MONIKA TAPARIA / MANISH GUPTA V/s M/S. RELIANCE INDUSTRIES LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
06	2526565/03	Opp. No. AMD- 901467	M/S. N. N. PRAJAPATI / M/S. KAPSUN INDUSTRIES V/s M/S. SUN PHARMACEUTICAL INDUSTRIES LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
07	2547535/05	Opp. No. AMD- 955407	M/S. J.T.JHALA & CO. / KEPLER HEALTHCARE PRIVATE LIMITED V/s M/S. DASWANI & DASWANI / MANKIND PHARMA LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
08	1887774/29	Opp. No. AMD- 928659	M/S. Y.J.TRIVEDI & CO. / SMT. JYOTSANABEN S. PATEL V/s M/S. G. D. BANSAL & ASSOCIATES. / PUSHKAR LAL AGRAWAL SON OF LATE SH. RATAN LAL AGRAWAL PROPRIETOR OF M/s. AGRAWAL OIL MILLS	Venkatesan Rajamani, Asst. Registrar Main Matter + TM-M